GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. 857 TO BE ANSWERED ON DECEMBER 11, 2023 URBAN INFRASTRUCTURE DEVELOPMENT FUND

NO. 857. Dr. ANIL SUKHDEORAO BONDE

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has proposed to set up the Urban Infrastructure Development Fund (UIDF) through use of priority sector lending shortfall for creating urban infrastructure in Tier-two and Tier-three cities;
- (b) if so, the details thereof;
- (c) whether National Housing Bank is proposed to manage UIDF and public agencies would use funds to create infrastructure and if so, the details thereof;
- (d) whether UIDF is aimed to push real estate players seeking land parcels in the emerging cities to develop residential and commercial properties and if so, the details thereof; and
- (e) the other steps being taken by Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

- (a) to (c) Yes Sir. Government has set up the Urban Infrastructure Development Fund (UIDF) through use of priority sector lending shortfall for creating urban infrastructure in Tier 2 and Tier 3 cities. UIDF aims to supplement the efforts of the State Governments for urban infrastructure development works implemented through Public/State Agencies, Municipal Corporations and Urban Local Bodies, by providing a stable and predictable source of financing. The Fund will be managed by the National Housing Bank.
- (d) to (e) No Sir. Eligible Activities for availing loans under the UIDF are aligned with the Missions and programmes of the Ministry of Housing and Urban Affairs, with a focus on basic services like sewerage and Solid Waste Management, water supply and sanitation, construction and improvement of drains/storm water drains. The minimum size of a project is Rs. 5 crores (Rs. 1 crore for North-East & Hilly States) and the maximum size is Rs. 100 crore.
